

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 02

Customs Appeal No. 10051 of 2021

[Arising Out Of OIA-AHD-CUSTOM-000-APP-400-401-20-21 Dated- 04/11/2020 passed by the Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD]

ALL TIME PLASTICS PVT LTD

B-30, Royal Industrial Estate, Naigum Crossroad, Wadala
Mumbai, Mumbai, Maharashtra

.....Appellant

VERSUS

C.C.-AHMEDABAD

Custom House, Near All India Radio Navrangpura,
Ahmedabad, Gujarat

.....Respondent

WITH

Customs Appeal No. 10053 of 2021

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Ahmedabad, Gujarat

.....Respondent

APPEARANCE:

Shri. Manish Jain, Advocate for the Appellant

Shri. Himanshu Nachane, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

Final Order No. 10723-10724/2025

DATE OF HEARING:10.09.2025
DATE OF DECISION:10.09.2025

SOMESH ARORA

Learned Advocate appearing for the party seeks to withdraw the appeals in both of the matter.

2. Learned AR has no objection.
3. In view of the foregoing, the appeals are dismissed as withdrawn.

(Dictated & Pronounced in the open court)

(SOMESH ARORA)
MEMBER (JUDICIAL)

Prachi